

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
COURT NO. 2
CAUSE LIST

DATE: 31st July, 2015
Time: 10:30 AM

HON'BLE MR JUSTICE U.D. SALVI
JUDICIAL MEMBER

HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	Appeal No. 87/2015 (M.A. No. 755/2015)	K. R. Poultry Farm Vs. State of Haryana & Ors.	Mr. A. R. Takkar, Adv. for Appellant
2.	Appeal No. 91/2015 (M.A. No. 756/2015)	Essel Poultries Vs. State of Haryana & Ors.	Mr. A. R. Takkar, Adv. for Appellant
AFTER NOTICE			
3.	Original Application No. 263/2015	Sanjay Kumar Vs. State of U.P. & Ors.	Mr. Vikas Gaur, Adv. for Applicant Ms. Savitri Pandey, Adv. for R-1
4.	Original Application No. 278/2015	Harish Choudhary Vs. State of Himachal Pradesh & Ors.	Mr. Pratham Kant, Adv. for Applicant
FOR COMPLETION OF PLEADINGS			
5.	Original Application No. 85/2015 M.A.No.259/2015)	Centre for Wildlife & Environmental Litigation Vs. U.O.I. & Ors.	Mr. Gaurav Kumar Bansal, Adv. For the Applicant. Mr. Vishwendra Verma and Ms. Shivali, Advs. For R-1. Ms. Mamta Tandon, Adv. for Mr. V.K. Tondon, Adv. For R-2 & 10. Mr. Dinesh Jindal, Law Officer, DPCC, R-4. Mr. A. Kr. Prasad, Adv. For R-6. Mr. Kush Sharma and Mr. Rajiv Bansal, Advs. For -R-7. Mr. Balendu Shekhar, Adv. for EDMC
FOR HEARING			
6.	M.A No. 743/2013 in Original Application No. 11/2012 & M.A No. 58/2014.	Residents of Village Kadamdih Through Umang Choudhary Vs. State of Jharkhand & Ors.	Mr. Sanjay Upadhyay & Ms. Manisha, Adv. for Applicant Mr. Anurag Singh, Adv. for R – 1 to 3 & 6 to 8 Mr. Biswajit Das, Adv. for R – 4 Mr. Shailendra Singh, Adv. for R - 13
7.	Original Application No.191/2013	Tiger Protection Group Vs Union of India & Ors.	Mr. Mubashir Mushtaq & Mr. Gautam Narayan, Advs. for Applicant. Mr. Vikas Malhotra, Adv. for R-1. Ms. Savitri Pandey, Adv. for R-2 & 5 Mr. C.D. Singh Adv. for R-3 Mr. Aditya Sharma, Adv. for R-4 & 7
8.	Original Application No. 453/2013 (M.A. No.1114/2013 & M.A.No.1115/2013)	Sh. Kalyan Bansingh & Ors. Vs. HIL Ltd. & Ors.	Mr. Rahul Choudhary, Ms. Pallavi Talware, & Mr. Ritwick Dutta, Advs. For the Applicant. Mr. Ankur Khandelwal, Adv. For R-1. Mr. B.V.Niren , Mr. A.K.Prassad, Advs. For R-2 & 5. Mr. Vivek Chib and Mr. Asif Ahmed, Advs. For R-3. Mr. Kumar Anurag Singh, Adv. for R-4. Mr. B. v. Naren, Adv. for R-5

9.	Appeal No.97/2013.	Mathala Chandrapati Rao, Founder KPPPRS Kidigam Po & Gp, Kasi Nagar Block, Gajapati District, Odisha Vs. Member Secretary, Odisha State Pollution Control Board & Ors.	Mr. Raj Panwani, Sr. Adv. & Ms. Parul Gupta, Adv. for Applicant Mr. Ashok Kumar Panda, Sr. Adv. with Mr. Satya Brata Panda, Adv. for R-1 & 2 Mr. Sebo Sanker Mishra, Adv. For R-3 Mr. Arjun Vinod Bobde, Adv. for R-4 Mr. A.K. Panda, Sr, Adv., Mr. M. Paikaray, Adv, Mr. S.Panda, Adv.for R-5 Mr. Ambuj Agrawal, Adv. for APPCB Mr. Guntur Pramod Kumar and Mr. Guntur Prabhakar, Advs. For State of Andhra Pradesh
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Date: 31st July, 2015
After the above Bench

HON'BLE MR. JUSTICE U. D. SALVI
JUDICIAL MEMBER

HON'BLE DR. DEVENDRA KUMAR AGRAWAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR PRONOUNCEMENT OF JUDGMENT			
1.	Original Application No. 50(T _{HC})/2014 (CW 9880/2013)	M/s. Madhup Agency Vs. State of Rajasthan & Ors.	Mr. Rakesh Arora, Adv. for Applicant Mr. Manish Shishodia, Adv. for R-1 & 2 Mr. P. s. Bhati, AAG for State of Rajasthan
FOR HEARING			
2.	Original Application No.34 (T _{HC})/2014 (CW 2844/11) (M.A. No. 621/2015 & M.A. No. 622/2015)	Digvijay Singh Vs. State of Rajasthan & Ors.	Mr. Digvijay Singh, Adv. for Applicant Mr. Rajesh Panwar, AAG for State Mr. Sanjeet Purohit, Adv. for R- 4 Mr. Vinay Kothari, Adv. for R - 8 Mr. VikasBalia, Adv. for R - 9
3.	Original Application No.37 (T _{HC})/2014 (WCP 581/13)	Digvijay Singh Vs. Bhanu Prakash	Mr. Digvijay Singh, Adv. for Applicant Mr. Rajesh Panwar, AAG for State Mr. Sanjeet Purohit, Adv. for R- 4 Mr. Vinay Kothari, Adv. for R - 8 Mr. VikasBalia, Adv. for R - 9

Date: 31st July, 2015
TIME: 2.00 PM

HON'BLE MR JUSTICE U.D. SALVI
JUDICIAL MEMBER

HON'BLE PROF. A. R. YOUSUF
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR HEARING			
1.	M.A. No. 698/2015 in Original Application No. 182/2013	Randhir Singh (Sarpanch) & Ors. Vs. State of Haryana & Ors.	Amer Mushtaq Salim, Adv. for Applicant

For order, cause list and other information please visit our website: www.greentribunal.gov.in